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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM**

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY

APPLICATION NUMBER :

PETITION NUMBER : TCP/403/ (IB)/2017

NAME OF THE PETITIONER(S) : C.T. NARAYANAN

NAME OF THE RESPONDENT(S) : SHRI BALAJEEVA FOUNDATIONS PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

ORDER

The matter is called. No representation on behalf of both the parties. The Registry is directed to issue notice to both the parties. Put up on **5.07.2017 at 2.30 P.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)